

SHRI N. RAMAKRISHNA IYER: May I know, S.r., what the paramount need was which made this Committee to suggest an All India Agriculture Service?

DR. P. S. DESHMUKH: Well, Sir, the need was to make available better, competent experts to as many States as possible and to give opportunity to qualified people to attend to and improve agriculture on a large scale etc.

SHRI SONUSING DHANSING PATIL: What are the reasons for not creating an All India Agriculture Service so far? Was it due to lack of intelligence or efficiency or due to prejudice or indifference?

DR. P. S. DESHMUKH: As I have stated, the State Governments are not reacting very favourably probably because they fear that if they agreed, in one case they might have to agree in other cases, like education, forestry, and so on.

SHRI B. SHIVA RAO: May I ask a general question on the report of this Committee? On a previous occasion I think my hon. friend or one of his spokesmen had informed the House that the States had been asked to expedite their reactions to the various recommendations of the Committee. May I know, Sir, whether those replies have been received or when they are expected?

DR. P. S. DESHMUKH: Sir, most of the replies have been received, and this matter was discussed thoroughly in a two day conference here in Delhi. So we know their reactions very well. Those recommendations which refer to them, they are also being implemented and those that required any consultation with us have also been taken up.

\*401. [The question (*Moulana M. Faruqi*) was absent. For answer, vide col. 2501 infra.]

#### NEW RAILWAY LINES TO BE INCLUDED IN THE SECOND PLAN

\*402. SHRI N. M. LINGAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 443 in the Rajya Sabha on the 16th December, 1958 and state:

(a) the names of the new railway lines proposed by his Ministry to the Planning Commission for inclusion in the Second Five Year Plan; and

(b) the names of the lines finally approved by the Planning Commission?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a; and (b). Attention of the hon. Member is invited to para 27 of the Railway Minister's Budget Speech wherein the position in regard to these lines has been explained.

SHRI N. M. LINGAM: Sir, it is a specific question asking for the names of the new railway lines taken up during the Second Five Year Plan, and I am being referred to the Budget Speech. Is it proper? I cannot offhand refer to the Budget Speech now.

SHRI SHAH NAWAZ KHAN: I can give them, Sir.

MR. CHAIRMAN: You can read the paragraph from the Budget Speech.

SHRI SHAH NAWAZ KHAN: The new lines provided in the Plan and sanctioned to date are these—Baraset-Basirhat, Guna-Ujjain, Robertsganj-Garhwa Road, Barkakana-Birmitra-pur, Rourkela-Taldih-Dumaro, Noa-mundi-Banspani. Bhi!ai-Dhalli-Ra;hara, and so on.

SHRI N. M. LINGAM: May I know, Sir, the lines dropped by the Planning Commission for various reasons, like want of foreign exchange or other difficulties?

SHRI SHAH NAWAZ KHAN: In reply to a previous question from the hon. Member on the same subject. Sir,

I had said no new lines included in the Second Plan have been dropped as a »result of foreign exchange difficulties. Construction of new lines is being programmed in accordance with their importance within the funds allocated.

SHRI N. M. LINGAM: Does that mean that all the lines suggested by the Ministry to the Planning Commission have been approved by the Commission and are being constructed now?

SHRI SHAH NAWAZ KHAN: Some have been approved; some are in the process of being approved; some are under consideration at different stages.

SHRI T. S. PATTABIRAMAN: May I know, Sir, whether the lines dismantled during the War have since been restored—I refer to Morappur-Hosur and Krishnagiri-Tiruppattur lines—and if not, why has Government been so very indifferent to the restoration of these lines?

SHRI SHAH NAWAZ KHAN: In addition to these there are many other dismantled lines which have also not been restored.

DR. NIHAR RANJAN RAY: What is the total mileage of the lines proposed?

SHRI SHAH NAWAZ KHAN: It is all given in the Budget Speech.

DR. NIHAR RANJAN RAY: How does it compare with the total mileage constructed last year?

SHRI SHAH NAWAZ KHAN: I shall require separate notice for it.

SHRI HARIHAR PATEL: May I know, Sir, what is the position regarding the proposed Talcher and Rourkela line? Has it been abandoned or is it to be implemented?

SHRI HAH NAWAZ KHAN: I could not catch the question.

MR. CHAIRMAN: Some Rourkela line.

SHRI HARIHAR PATEL: Is it abandoned or is it under contemplation?

SHRI V. K. DHAGE: You can meet him in the lobby.

SHRIMATI T. NALLAMUTHU RAMAMURTI: May I know the miles of railway lines for the various States or Zones from the total that the hon. Minister gave just now?

MR. CHAIRMAN: You want the break-up.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Yes, Sir.

(No reply.)

SHRI N. M. LINGAM: May I know, Sir, the criterion adopted for selecting new lines and whether this will be uniformly applied in respect of every line recommended by the State Governments?

SHRI SHAH NAWAZ KHAN: The criterion laid down for construction of new lines is very well known to my hon. friend. The main criterion is that it must serve the best interests of the country, and in consultation with the Planning Commission we construct the railway lines where it serves the purpose.

SHRIMATI YASHODA REDDY: May I know the number of new railway lines in miles to be introduced in the Southern Railway?

SHRI SHAH NAWAZ KHAN: I shall require notice.

MR. CHAIRMAN: He has not got all that.

DR. A. N. BOSE: How many of the railway lines quoted from the Budget Speech of the Railway Minister are

likely to be completed by the end of the Second Five Year Plan period?

SHRI SHAH NAWAZ KHAN: For a precise reply I shall require separate notice.

SHRI B. K. P. STNHA: How will the best interests of the country be assessed or determined? The hon. Deputy Minister said that new railway lines recommended for construction should serve the best interests of the country. How are the best interests of the country determined? What is the basis for its determination?

SHRI SHAH NAWAZ KHAN: For instance the Planning Commission came to the conclusion that the construction of new railway lines which would serve the steel projects should have the top-most priority. That was in the best national interests—things like that.

\*403. and \*404. [The questioner (Shri Maheswar Naik) was absent. For answers, vide cols. 2501-02 infra.]

\*405. [The questioner (Shri Bhupesh Gupta) was absent. For answer, vide col. 2503 infra.]

#### DEVELOPMENT OF MINOR IRRIGATION SOURCES IN ANDHRA PRADESH

\*406. SHRI V. PRASAD RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total amount actually given to Andhra Pradesh by the end of 1958-59 for the development of minor irrigation sources; and

(b) whether any report has been received from the Government of Andhra Pradesh as to how this money was spent up to the end of 1953; if so, what, are details of the report?

THE MINISTER OF AGRICULTURE (DR. P. S. DL.SUMUKHI): (a) Financial assistance to the extent of Rs. 139.66 lakhs has been agreed to but accord-

ing to the existing procedure, actual sanction will be issued towards the close of the current financial year on the basis of the information received < from the State Government in regard to the expenditure incurred upto the end of December, 1958 and that expected to be incurred from January to March, 1959.

(b) A statement showing the amount spent upto December, 1958 on each of the minor irrigation schemes is attached.

#### STATEMENT

Name of the Scheme	Expenditure incurred upto December 1958
(Rs. in lakhs)	
<b>I. Minor Irrigation including Tube wells</b>	
<b>ANDHRA REGION</b>	
1. Sinking of filter points . . . . .	1.679
2. Distribution of Oil Engines and Electric Motors under hire-purchase system . . . . .	0.568
3. Scheme for granting loans for sinking of artisan wells . . . . .	..
4. Minor Irrigation Schemes—P.W.D. . . . .	10.050
5. Minor Irrigation Survey Scheme. . . . .	
6. New Well Subsidy Scheme. . . . .	17.200
<b>TELENGANA REGION</b>	
7. Lift Irrigation Scheme . . . . .	..
8. Installation of Oil Engines . . . . .	0.260
9. Sinking of new wells . . . . .	1.102
10. Repairs to old wells . . . . .	0.187
11. Well boring . . . . .	0.033
12. Breached Tanks under P.W.D. and well Subsidy . . . . .	23.670
13. Minor Irrigation Survey Scheme . . . . .	
<b>TOTAL . . . . .</b>	<b>54.749</b>